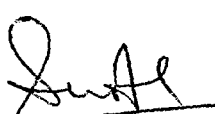


(16)

C. A. T. Bench, Jaipur

Date of Order	Orders
<u>5/1/2001</u> Copy Recd Jm. S. S. Jm. S. S. Jaipur 9-1-2001 Jm. S. S. Jaipur 10/2/2001	Sh. Shiv Kumar, Counsel for the applicant Sh. Harva Singh, Counsel for Sh. V.S. Garg, Counsel for the respondents Learned counsel for the applicant seeks to withdraw the on with a liberty to file fresh. In view of the submission made before us, we dispose of this on as withdrawn with liberty to file fresh, if so advised.  GOPAL SINGH ADMINISTRATIVE MEMBER  B. S. S. S. Member* (Judicial)